

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 1
CP 4794/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.10.2023**

NAME OF THE PARTIES: **PARAVISION PRODUCTION PVT LTD V/s**
ROC, MUMBAI

Section 252(1) of the Companies Act, 2013

ORDER

CP 4794/2018

- 1) None present for the Petitioner when the matter is called out.
- 2) The matter is listed on Board under the caption "For Clarification". The Bench observed that the main Company Petition is not available in record.
- 3) In that view of the matter, present Company Petition is de-reserved and posted for hearing on Board on 22.11.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)